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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.10.2025

NOTICE

Please take notice that the following matters listed in the Court - III on 07.10.2025 were not taken up. The next dates of Hearing in the matters are indicated below.

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 630 of 2024 Part Heard	Sri Bajrang Wind Park Developers Vs. Inox Wind Infrastructure Services Ltd. & Ors.	07.10.2025	27.10.2025
2.	Comp. App. (AT) (Ins) No. 1766 of 2024 & I.A. No. 6443 of 2024 Part Heard	Narayan Ramchandra Ghumatkar Suspended Director of KSL & Industries Ltd. Vs. Kiran Shah Resolution Professional of KSL & Industries Ltd.	07.10.2025	03.11.2025
3.	Comp. App. (AT) (Ins) No. 2057 of 2024 Part Heard	Bhushan Power & Steel Ltd. Vs. A.G. Pipes Pvt Ltd.	07.10.2025	30.10.2025

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4.	Comp. App. (AT)	Omkara Asset Reconstruction Pvt.	07.10.2025	17.10.2025
	(Ins) No. 914 of	Ltd.		
	2025	Vs.		
		Amit Vijay Karia,		
		Erstwhile RP of Chinar Realty Pvt.		
	Part Heard	Ltd. & Anr.		
		With		
5.	Comp. App. (AT)	The Committee of Creditors of	07.10.2025	17.10.2025
	(Ins) No. 915 of	Chinar Retails and Infrastructure		
	2025	Pvt. Ltd. through Omkara Asset		
		Reconstruction Pvt. Ltd.		
		Vs.		
	Part Heard	Amit Vijay Karia,		
		Erstwhile RP of Chinar Retails and		
		Infrastructure Pvt. Ltd. & Anr.		

By order of Hon'ble Chairperson -Sd/-Registrar